

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 292 OF 2016 &  
IA NO. 597 OF 2016**

**Dated: 14<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Utkal Alumina International Ltd. .... Appellant (s)  
Vs.  
Odisha Electricity Regulatory Commission & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Syed Shahid Hussain Rizvi

Counsel for the Respondent(s) : Mr. G. Umapathy  
Mr. Rutwik Panda  
Mr. Anshu Malik for R.1

**ORDER**

Counsel for the Appellant submits that he is filing Affidavit of service today. Let Affidavit of service be filed in the office. Learned counsel for the respondent seeks three weeks' time to file reply. He may file reply on or before 18.04.2017 after serving copy on the other side.

List the matter on **18.04.2017.**

**(I.J. Kapoor)  
Technical Member  
pr/vt**

**(Justice Ranjana P. Desai)  
Chairperson**